

6
Central Administrative Tribunal

Principal Bench: New Delhi

OA 7/97

New Delhi this the 2nd day of January 1997.

Hon'ble Mr A.V.Haridasan, Vice Chairman (J)
Hon'ble Mr R.K.Ahooja, Member (A)

1. Sunder Pal
S/o Shri Kure
R/o 68-E, Railway Colony
Arya Nagar, Ghaziabad
2. Om Prakash
S/o Shri Bhikari
R/o 68-E, Railway Colony
Arya Nagar, Ghaziabad
3. Ram Samujh
Son of Shri Dhani Ram
R/o 160-J, Railway Colony
Arya Nagar, Ghaziabad
4. Rajbir
S/o Shri Diwan
R/o 181-Jatwada
Ghaziabad
5. Ramesh
S/o Sh. Manohar Lal
R/o Railway Colony
Arya Nagar, Ghaziabad.

...Applicants.

(By Advocate: Shri Yogesh Sharma)

Versus

Union of India through

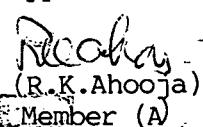
1. The General Manager
Northern Railway
Bara House, New Delhi.
2. The Divisional Railway Manager
Northern Railway, Delhi Division
Near New Delhi Railway Station,
New Delhi.
3. The Divisional Sr. Chief Engineer
Northern Railway
DRMs office
Near New Delhi Rly. Station, New Delhi.
4. The permanent Way Inspector (P.W.I)
Northern Railway, Ghaziabad (UP)

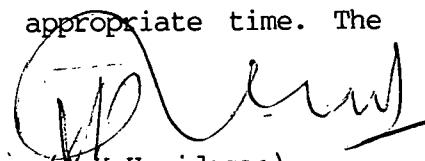
...Respondents.

O R D E R (oral)

Hon'ble Mr A.V.Haridasan, Vice Chairman (J)

After making submissions for quite some time, the counsel for applicant seeks permission to withdraw the application with liberty to seek appropriate relief at appropriate time. The application is closed as withdrawn.


(R.K.Ahooja)
Member (A)


(A.V.Haridasan)
Vice Chairman (J)